

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

**Co.Appeal 299 of 2019**

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2020**

**Name of the Company:**

Raj Kishan Saxena  
V/s  
Cadila Healthcare Ltd & Ors

**Section:**

Section 59 of Co.Act,2013

**ORDER**

No one appeared for the Appellant.


Learned PCS Mr. Manoj Hurkut appeared for the Respondent nos. 1 & 2.

Learned PCA Mr. Malay Pandit appeared for the Respondent no. 4

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 11.11.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 13th day of October 2020.